

Sandeep Kumar Jain

Insolvency Professional

IP Registration Number:

IBBI/IPA-002/IP-N00174/2017-18/10446

Office: 24 Ka 1, Jyoti Nagar, Jaipur-302005

Rajasthan, India

Telephone: 0141- 2740924

Mobile: +91 98280 50920

Email: sandeepjaincs@gmail.com

www.armsandassociates.com

To,

The Insolvency and Bankruptcy Board of India

7111 Floor, Mayur Bhawan,

Shankar Market, Connaught Circus,

New Delhi -110001

In Ref: Pokar Agro Private Limited (CIN: U51214RJ1990PTC005556)

Subject: Intimation regarding initiation of voluntary liquidation of Pokar Agro Private Limited ("Company")

Respected Sir/ Ma'am,

It is respectfully submitted that the shareholders of the Company at its meeting held on March 28, 2022 have decided to:

1. Voluntarily liquidate the Company as per relevant provisions of the Insolvency and Bankruptcy Code, 2016 read with Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017; and
2. Appoint Mr. Sandeep Kumar Jain, Insolvency Professional (IP Registration Number - IBBI/IPA-002/IP-N00174/201718-10446), as a Liquidator of the Company.

In reference to above the Public Announcement in Form A as specified in Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 has been made on Wednesday, March 30, 2022 in Indian Express (English) and Jansatta (Regional Language) Newspaper with wide circulation at the location of the Registered Office of the Company.

We request you to kindly take the above intimation on record.

Thanking You,

Yours Sincerely,

Sandeep Kumar Jain

IBBI/IPA-002/IP-N00174/201718-10446

Liquidator

Dated: March 30, 2022

Place: Jaipur

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
POKAR AGRO PRIVATE LIMITED

1.	Name of Corporate Person	Pokar Agro Private Limited
2.	Date of Incorporation of Corporate Person	August 23, 1990
3.	Authority under which Corporate person is incorporated/ registered	Registrar of Companies, Jaipur
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U51214RJ1990PTC005556
5.	Address of the registered office and principal office (if any) of Corporate person	Char 24 GB Sri Bijay Nagar, Sriganganagar-335704 Rajasthan
6.	Liquidation Commencement date of Corporate Person	Monday, March 28, 2022
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. Sandeep Kumar Jain Address: 24 Ka 1, Pankaj Singhvi Marg, Jyoti Nagar, Jaipur-302005, Rajasthan Email: cssandeep@armsandassociates.com Tel No.: +91-9828050920 Registration Number of the Liquidator: IBBI/IPA-002/IP-N00174/201718-10446
8.	Last Date for Submission of Claims	Wednesday, April 27, 2022

Notice is hereby given that the Pokar Agro Private Limited has commenced Voluntary Liquidation on Monday, March 28, 2022

The stakeholders of Pokar Agro Private Limited are hereby called upon to submit a proof of their claims, on or before Wednesday, April 27, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Dated: March 29, 2022
Place: Jaipur

Sandeep Kumar Jain
Liquidator
IBBI/IPA-002/IP-N00174/201718-10446

ED lookout circular: Journalist Rana Ayyub stopped in Mumbai from leaving for London

EXPRESS NEWS SERVICE
MUMBAI, NEW DELHI,
MARCH 29

JOURNALIST RANA Ayyub was stopped from flying to London at Mumbai International Airport Tuesday evening based on a look-out circular issued by the Enforcement Directorate (ED) which is probing her in connection with a case of alleged money laundering.

“I was stopped today at the Indian immigration while I was about to board my flight to London to deliver my speech on the intimidation of journalists with @ICFJ (International Center for Journalists). I was to travel to Italy right after to deliver the keynote address at the @journalismfest on Indian democracy,” Ayyub tweeted.

Sources in the ED said Ayyub had been summoned twice but she responded to only one summons following which the look-out circular was issued against

her. Based on this, Ayyub was detained by immigration authorities and ED was informed.

Ayyub was issued fresh summons Tuesday for appearance in Delhi on April 1.

Ayyub told *The Indian Express*, “I got the first summons in September or October last year when Mumbai ED was probing a forex violations case. I not only met them but provided them all the required documents. The next time I got summons in January, but I had Covid and so sought more time.”

According to Ayyub, she received the fresh summons from ED after she had been detained at the airport. “I was told I have to go back home. I was supposed to receive an award and also address the newsroom of the *Guardian* newspaper. My entire plan has been public all this while and I have always been in touch with ED. In fact, ED Delhi is asking for documents that I have already submitted with Mumbai ED, but they keep asking me to get them.

I have written several emails to Mumbai ED for the same but got no response,” Ayyub said.

In February this year, the ED attached bank deposits to the tune of Rs 1.77 crore belonging to Ayyub in connection with the case. The ED case is based on an FIR by UP police last year where it was alleged that Ayyub collected funds through Ketto platform in the name of Covid relief work but diverted the funds.

“Investigations conducted by Directorate of Enforcement make it abundantly clear that the funds were raised in the name of charity in a completely pre-planned and systematic manner and the funds were not utilized completely for the purpose of which the funds were raised,” the ED said in a statement then.

According to the ED, investigations found that instead of utilising the funds for relief work, Ayyub parked some of the funds by opening a separate current bank account. “(She) also created a Fixed Deposit of Rs 50 lakh from

the funds raised on Ketto and subsequently did not utilize these for relief works. She deposited a total of Rs 74.50 lakh in PM Cares fund and CM Relief Fund,” the ED said.

“Accordingly, at the stage of investigation, the proceeds of crime are quantified as Rs 1,77,27,704 and the interest generated upon the said FD of Rs. 50 lakh.”

The money attached by ED is in the form of bank deposits in three different bank accounts.

The ED alleged that her sister’s and father’s accounts were used to park funds and Ayyub prepared “fake bills” to “claim expenses on relief work”.

The UP police FIR against Ayyub was registered in September 2021 at Indirapuram police station in Ghaziabad on a complaint from one Vikas Sankrityayan. Apart from sections of IPC and IT Act, the police had invoked Section 4 of Black Money Act alleging that she illegally acquired money from general public in the name of charity. Ayyub had rejected these allegations.

PDPM Indian Institute of Information Technology, Design & Manufacturing Jabalpur
(An Institute of National Importance, established by an Act of Parliament)
Dumma Airport Road, Jabalpur (M.P.)-482005

Short Employment Notice

Institute invites application from eligible candidates for **Student Internship** (Posis:02) of the ongoing DST-SERB Sponsored Project entitled "Modelling suspensions of active swimming micro-organisms under external gradients via Bioconvection. File No: CRG/2018/000105". The last date of submission for application is 12th April 2022. For further details please visit our website www.iiitdmj.ac.in

Registrar

BANARAS LOCOMOTIVE WORKS, VARANASI-221004

NOTIFICATION

The Notification no. **45th Batch Act. Appt./2021**, has been issued for apprenticeship for ITI-300 seats and NON ITI-74 seats under Act. Apprentice 45th Batch, year 2021. Please visit BLW's official website www.blw.indianrailways.gov.in blw. ITI/NONITI or www.blwactapprentice.in for full details of the said notification and to apply online.

PROB/BLW/P-11 **General Manager/P**

f t /banaraslocomotive "Website: <https://blw.indianrailways.gov.in/>"

राष्ट्रीय औद्योगिक शिक्षा एवं अनुसंधान संस्थान गुवाहाटी
NATIONAL INSTITUTE OF PHARMACEUTICAL EDUCATION AND RESEARCH GUWAHATI

Advt. No. **NIPERG/Project/2022/March/3** Date: 29/03/2022
WALK-IN-INTERVIEW (ONLINE) FOR PROJECT POSITIONS
NIPEER, Guwahati invites promising candidates to fill the position of **Junior Research Fellow (JRF)** for Core Research Grant (CRG) – SERB sponsored project through Walk-in-Interview (Onsite mode).

Project title : **Deciphering the redox chemistry of physical plasma-treated clinically relevant lipids as novel therapy against ovarian cancer.**

Date and time of interview: **11/04/2022, From 10:00 AM onwards**

For detailed qualifications and other requirements please visit website : www.niperguwahati.ac.in **Sd/- Registrar**

Man lynched over cattle theft suspicion in Tripura, 2 arrested

DEBRAJ DEB
AGARTALA, MARCH 29

A 26-YEAR-OLD man was lynched on suspicion of cattle theft in Baramura village of Tripura’s Sepahijala district on Tuesday. Police later arrested two people after victim’s father lodged a complaint.

Litan Miah from Tarapukur area, a bordering village in Dhanpur area of Sonamura sub-division, was badly beaten up early morning at Baramura on the suspicion that he tried to steal cattle, a senior official from Jatrapur police station said. Litan later died when he was being taken to a hospital, he said.

“We have registered a case and arrested two persons on the complaint of Litan’s father. Investigation is still going on,” he said. Those arrested were identified as Sentu Debnath and Amar Chandra Das.

Police said they were informed on Tuesday morning that villagers have apprehended a cattle thief. A police team

Left badly injured, Litan Miah died when he was being taken to a local hospital

reached the spot and took the badly-injured suspect to a local hospital. “He was referred to Govind Ballabh Pant (GBP) Hospital in Agartala and died on the way,” the police official said.

A large group of people later gathered and blocked the road close to Dhanpur, which is also the home turf of Opposition leader Manik Sarkar, and the locality of Union Minister of State for Social Justice Pratima Bhoumik.

Reports of cattle smuggling are common in Tripura as the state shares a semi-porous border with Bangladesh. A manager of Dhyan Foundation, an NGO running a shelter specifically for cows recovered from smugglers, said they receive around a 100 new animals every month.

Senior Bihar JDU leader shot outside home

EXPRESS NEWS SERVICE
PATNA, MARCH 29

JDU STATE secretary and vice chairman of Danapur Nagar Parishad was shot dead by unidentified assailants on Monday night, police said on Tuesday.

Police said that Dipak Mehta (47) was shot at by some unidentified assailants at around 10.15 pm at his house on Monday night. The assailants fired 10 rounds of bullets at him at the gate of his house, police added. He was taken to a private Patna hospital where he was declared brought dead.

Patna City SP (West) Rajesh Kumar said: “We have collected CCTV video footage and are investigating both political and personal enmity angles. Mehta had land dispute with a local resident”. No FIR has been lodged yet, police said.

Mehta had unsuccessfully contested the 2020 Assembly election from Danapur seat on the RLSP. The party merged with JDU in 2021. With upcoming municipal council polls due in June-July this year, Mehta, a rising politician from OBC Kushwaha community, could have been targeted by his political rivals, said one of his relatives.

Ex-PM Deve Gowda’s wife gets I-T notice

Bengaluru: JD(S) leader and former minister HD Revanna on Monday said that his mother and wife of former PM H D Deve Gowda, Chennamma Deve Gowda received Income Tax Department’s notice.

Revanna said that his mother received notice for the land owned by his family in Doddapura and Paduvalahippe in Hassan district.

“I-T notice has been issued to my mother seeking all details pertaining to our property. We will submit our response as per the law,” he said.

“...We are growing sugarcane on our land... Have my parents made crores of rupees? Have we purchased any new property? Why is one political party being targeted?,” he added. **ENS**

विकास प्रबंधन संस्थान
DMI
विकास प्रबंधन संस्थान

Udyog Bhawan, East Gandhi Maidan, Patna 800004, Bihar | Phone: (0612) 2675180, 2675181 | Mobile: 9523096030

AICTE-Approved
Two-Year Full-Time
POST-GRADUATE PROGRAMME IN DEVELOPMENT MANAGEMENT (PDM 2022-24)

For Admission Apply Online
<https://dmi.ac.in/dmiadmission/index.php>

Scholarships
Upto 100% waiver of tuition fee as merit-based scholarships.

Placements
Full placements since DMI's inception.

Eligibility
Minimum 3-year Bachelor's degree (or equivalent) in any discipline, with at least 50% marks (45% for SC/ST/DA candidates).
Valid score in CAT/ XAT/ GMAT/ CMAT/ MAT for 2022 admissions.

Management Education for Sustainable Futures

Last date for submission of admission application extended to May 15, 2022

पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे
नवीन प्रशासकीय इमारत, आकुर्डी रेल्वे स्टेशन जवळ, आकुर्डी, पुणे-४११०४४
Ph.No. 020-27652934 Email : pune-metroline3@pmrda.gov.in

RECRUITMENT NOTICE

Requirement of experienced personnel for Pune Metro Line 3 (PPP Project) and other projects from Metro/Rail related infrastructure industries on Contract/ Deputation Basis various posts in Engineering Department 2 of PMRDA.

S.No.	Name of Post	No. of Vacancies
1	PPP Contract Expert	1
2	Metro Planning Manager / Architect	1
3	Project Manager – Systems (S & T)	1
4	Project Manager-Electrical (EHV/Non EHV lines)	1
5	SHE Manager	1
6	Traffic Manager and Coordinator	1
7	General Manager – Finance	1
8	DGM – PRO	1

1) Refer PMRDA's website - pmrda.gov.in -> Careers for educational qualification, experience, age limit, how to apply etc.
2) Closing Date of Submission - April 16, 2022

(Dr. Suhas Diwase, IAS)
Metropolitan Commissioner
Pune Metropolitan Region Development Authority

हथकरघा एवं वस्त्रोद्योग निदेशालय, उ.प्र. कानपुर
द्वारा प्रसारित
उ.प्र. राज्य हथकरघा निगम लि.

अतिरिक्त की अभिव्यक्ति सम्बन्धी विज्ञापि (Expression of Interest)

राज्य सरकार के उपक्रम उ.प्र. राज्य हथकरघा निगम लि. कबीर मयन, जी.टी.रोड, कानपुर अपने आगरा परिक्षेत्र के निम्नलिखित विक्री केन्द्रों / सम्पत्तियों / परियोजनाओं की भूमि / मयन को निगम की सहभागिता योजना / किराये पर देने हेतु इच्छुक हैं। निगम की निम्नलिखित विक्री केन्द्रों / सम्पत्तियों को सहभागिता योजना / किराये पर देने हेतु इच्छुक संस्थायें / इकायाँ / समितियाँ जो हथकरघा / हस्तशिल्प क्षेत्र में कार्य कर रही हैं एवं इस क्षेत्र में उनका कम से कम 3 वर्ष का अनुभव है। निम्नलिखित विक्री केन्द्रों / सम्पत्तियों का मौका मुआझिना कर जहाँ जिस स्थिति में है से सम्बन्धित अपना प्रस्ताव दिनांक 11 अप्रैल 2022 को 4 बजे तक प्रमारी विपणन परिक्षेत्र आगरा को प्रस्तुत कर सकती हैं। प्रत्येक प्रस्ताव के साथ रु. 5100/- का डिमाण्ड ड्राफ्ट “**उ.प्र. राज्य हथकरघा निगम लि. कानपुर**” के नाम से देय संलग्न करना अनिवार्य होगा। यह धनराशि किसी भी दशा में वापस नहीं होगी। विक्री केन्द्र का 70 प्रतिशत क्षेत्रफल ही सहभागिता योजना / किराये पर दिया जायेगा। पृथक-पृथक सम्पत्तियों के प्रस्ताव निर्धारित प्रारूप पर पृथक-पृथक प्रस्तुत करना होगा।

क्र. सं.	सम्पत्तियों का विवरण एवं पता	सम्पत्तियों का प्रति माह बेंस सहभागिता कमीशन/किराया दर	स्थानीय स्तर पर प्रारूप प्राप्त करने हेतु सम्पर्क सूत्र एवं प्रस्ताव प्रस्तुत करने हेतु प्रमारी का नाम एवं मो. नं.
1.	उत्पादन केन्द्र, एन.एच.-2, एल्मादपुर आगरा ।	25,000/-	श्री रोशन सिंह, प्रमारी विपणन परिक्षेत्र-आगरा, रु.भी. हेन्डलून्स, आगरा । मो. नं. 9759129471
2.	उत्पादन केन्द्र, भगतपुर रोड, फतेहपुर साँकरी, आगरा ।	25,000/-	
3.	विक्री केन्द्र संजय प्लेस, एम.जी. रोड, आगरा ।	2,80,000/-	
4.	उत्पादन केन्द्र, अवेरनी, मधुरा ।	10,000/-	
5.	उत्पादन केन्द्र, राया, मधुरा ।	15,000/-	
6.	विक्री केन्द्र संचायन, उदयपुर (राजस्थान)	15,000/-	

नोट:- **ड्रामांक 03 पर अंतिम विक्री केन्द्र, संजय प्लेस, एम.जी.रोड आगरा का जी.एस.टी. सहित रु. 1,69,920.00 प्रतिमाह का प्रस्ताव प्राप्य है। इससे बेहतर प्रस्ताव ही मान्य किया जायेगा।**

नियम व शर्तें:-

- रु. 5100/- का डिमाण्ड ड्राफ्ट संलग्न करना अनिवार्य होगा।
- गत तीन वित्तीय वर्ष की बेंसल सीट जो वस्त्र /हस्तशिल्प व्यवसाय से सम्बन्धित हो, तथा आई.टी.आर. अनिवार्य रूप से प्रस्ताव के साथ संलग्न की जायेगी।
- संस्था का जी.एस.टी. नं., पैन नं., व प्रोप्राइटर का आधार नं. संलग्न करना अनिवार्य होगा।
- उपरोक्तानुसार धनराशि का डिमाण्ड ड्राफ्ट एवं वांछित कागजात संलग्न न होने पर प्रस्ताव मान्य नहीं होगा।
- नियमानुसार अनुबन्ध-पत्र हस्ताक्षरित कराना जायेगा।
- प्रस्ताव किसी भी स्तर पर निरस्त करने का अधिकार प्रबन्ध निदेशक का होगा।
- किसी प्रकार के विवाद की स्थिति में न्याय क्षेत्र कानपुर नगर होगा।

प्रबन्ध निदेशक

KARNATAKA STATE TEXTILE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.
(A Government of Karnataka Undertaking)
“Trade Center”, Old No. 29/4, New No. 116/2, 1st Floor, Race Course Road, Bangalore - 560001.
Tel.: 080 - 22266540 / 541. E-Mail: kstidcl.bgl@gmail.com

No.: KSTIDCL/ADM/Advt/2021-22 **Date: 28.03.2022**

EXPRESSION OF INTEREST

Karnataka State Textile Infrastructure Development Corporation Ltd (KSTIDCL) invites applications from eligible candidates for the post of a Senior Advisor who shall be deputed to work with the Department of Handlooms and Textiles (DH&T), Govt. of Karnataka on a contract basis for a period of one year which will be renewed annually up to three years, subject to the discretion of the Department on mutually agreeable terms.

Sl. No.	Title	Description
1	Total Position	01
2	Designation	Senior Advisor
3	Role	Investment Promotion and Facilitation
4	Age	Below 45 Years
5	Qualification	Essential: Full Time Bachelor's Degree in Engineering (or) Master's Degree in Management (Specializations in Human Resources) Desirable: Additional Qualification in Law LL.B
6	Minimum Experience	1. Necessary Work Experience of 12-15 Years in Apparel and Textiles Sector. 2. Possess Work Experience with Apparel and Textile Industry Associations. 3. Possess Work Experience in establishing Apparel / Textile parks in India (or) Abroad. 4. Possess Work Experience in Handling Manpower and Skill Development 5. Hands on work experience in drafting Detailed Project Reports and its financials. 6. Possess Work Experience in Initiating and finalizing Mou's and Agreements. 7. Work experience with any Govt. Department.
7	Monthly Remuneration	INR 1,75,000 per month (Consolidated)
8	Other Criteria	(a) Interested Candidates must submit their detailed Resume along with scanned copies of all their educational qualifications. (b) Eligible Candidates shall be called for an interview to assess both Technical and General Management skills. (c) Candidate's confirmation is subject to the successful background checks and verification of all their credentials. (d) The Application is liable to be cancelled for any misrepresentation of facts and for providing wrong information.
9	Contact	All the Interested Applicants can submit their credentials to the following E-mail ID: kstidcl.bgl@gmail.com
10	Last Date of Application	13.04.2022

Sd/-
Managing Director
KSTIDCL, Bangalore

DIPR/DDU/3962
/AA/2021-22

SBI State Bank of India
STRESSED ASSETS RECOVERY BRANCH
2nd Floor, Patna Main Branch Building, West Gandhi Maidan, Patna- 800001
Ph. No. (Office): 0612-2219043, 2219385, Fax: 0612-2219385, E-mail: sbi.05176@sbi.co.in

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **PHYSICAL POSSESSION** of which have been taken by the Authorised Officer of **State Bank of India**, the Secured Creditor, will be sold on “As is Where is”, “As is What is” and “Whatever there is” basis on **05.05.2022 (Thursday)**. Other details of the e-auction are as under:

Sl. No.	Name of Borrower(s)	Amount of Demand (as per SARFAESI notice)	Description of the property (Property ID for e-auction: SBIN35716353251)	Name of Mortgageor/ Guarantor	Date of 13(2) Date of 13(4) under SARFAESI Act	Reserve Price below which the property will not be sold EMD Bid Increment Amount
1.	M/s Charter Awadh Educational Trust, Sri Satyendra Kumar S/o Sri Ram Awadh Singh, Managing Trustee & Co-Borrower; Sri Lal Mohar Ram S/o Sri Agraht Ram, Trustee & Co-Borrower; Sri Rakesh Kumar S/o Sri Sachchidanand Singh, Trustee & Co-Borrower; Smt. Punam Kumari D/o Sri Ram Awadh Singh, Trustee & Co-Borrower; Sri Ram Bihari Ray S/o Sri Suresh Rai, Trustee & Co-Borrower	Rs. 4,43,12,342/- as on 27.08.2017 plus accrued Interest, Charges, other miscellaneous expenses etc, less further recovery	All that part and parcel of the property consisting of land, building & structures as per details hereunder: Property belonging to Sri Satyendra Kumar. All that part and parcel of the property Sale Deed No.6407 dt. 08.08.2013 consisting of Khata No.88, Plot No.622, Thana No.94, Area- 1.25 Acres, Mauza- Belwaiya, PS & Anchal- Dinara, Sub Registry Office Bikramganj, Dist- Rohtas. Boundary: North-Niz, South-Sri Ram Singh & Radha Kishun Singh and Niz Rasta, East-Pokhara, West-Niz.	Guarantor: Sri Jai Prakash Gupta, Sri Mintu Kumar Gupta, Sri Pintu Kumar Gupta, Smt. Baby Devi, Sri Chandrashekhar Singh, Sri Raj Nath Singh, Sri Ram Awadh Singh, Sri Anil Kumar & Smt. Fulwaria Kunwar.	12.06.2018 18.01.2021	₹4,00,00,000/- ₹40,00,000/- ₹25,000/-

e-Auction Terms and Condition

- Date of e-auction: 05.05.2022 (Thursday), Time: 12:00 Minutes from 12:00 Noon to 02:00 P.M. with unlimited extension of 10 Minutes each.**
- Website/portal for e-auction-<https://mstcecommerce.com/auctionhome/ibapi/index.jsp>.
- The General Terms & Conditions are available on- <https://sbi.co.in/web/sbi-in-the-news/auction-notices/sarfaesi-and-others>.**
- To the best of knowledge and information of the Authorised Officer, there is no encumbrance on the property/ies. However, the intending bidders should make their own independent inquiries regarding the encumbrances, title of property/ies put on auction and claims/rights/dues/affecting the property, prior to submitting their bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the bank. The property is being sold will all the existing and future encumbrances whether known or unknown to the bank. The Authorised Officer/Secured Creditor shall not be responsible in any way for any third party claims/rights/dues. The sale shall be subject to rules/conditions prescribed under the Securitisation and Reconstruction of Financial Assets and Enforcement of security Interest Act, 2002.

This publication is also a 30 days notice to all the borrower/guarantors require under Rule 8(6) of Security Interest Enforcement Rules, 2002. NB: 30 days Sale Notice to Borrower/Guarantors has already been sent by Regd. Post at their last known address. In case they do not receive the said notice, this E-auction Sale Notice may be treated as substituted mode of service.

Date : 28.03.2022
Place : Patna

AUTHORISED OFFICER
STATE BANK OF INDIA, SARB, PATNA

